Title: Need to release salary arrear to the employees of Air India.

SHRI KHAGEN DAS (TRIPURA WEST): Mr. Chairman, Sir I would like to draw the attention of the Government that the employees of Air India ranging from ground employees to engineers and pilots are not getting their legitimate wages for several months, causing a lot of severe hardships and difficulties to them. A significant number of employees have come from humble background and modest means. While some of their recently recruited employees have availed education loans in order to complete their education, others have financial commitments to their families. The employees and their families have to suffer the humiliation of loan defaults and the ensuing stress. The employees are no longer able to bear this agony which has been thrust upon them for no fault of theirs. It is not only the regular employees, but Air India is also not paying salaries for several months even to its contract workers.

I would, therefore, request the hon. Prime Minister to intervene and order immediate payment of all arrear salaries to regular employees and also to contract workers.

MR. CHAIRMAN: Hon. Member

Advocate A. Sampath is allowed to associate on the issue raised by Shri Khagen Das.